

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.05.2013

OA No. 367/2013 with MA 165/2013

Mr. N.S. Hada, Proxy counsel for
Mr. Srijana Sresthi, Counsel for applicant.

Learned counsel for the applicant wishes to withdraw the OA as well as MA with liberty to file fresh case.

Accordingly, the OA as well MA are dismissed as having been withdrawn with liberty to file fresh case.

Anil Kumar

(Anil Kumar)
Member (A)

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*copy given date
MAY 2013*

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